

(d) the measures taken to revert them to their parent services in compliance with Prime Minister's directives ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) to (d) There are 84 (eighty-four) All India and other Central Services (Group-A) officers on deputation in different departments of the Ministry of Home Affairs and none of them is on deputation beyond 8 years.

Infiltration of Chakma Foreigners from Bangladesh into Mizoram

4137. DR. R. ROTHUAMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he is aware of the fact that as a result of communal riots in the chakma inhabited areas of Chittagong hill tracts in Bangladesh and also as a result of bitter encounters between the chakma Rebels and the Bangladesh Rifles within Bangladesh there have been heavy influx of Bangladesh chakmas into Demagri and other villages in Mizoram bordering Bangladesh ;

(b) if so, the total number of chakma foreigners from Bangladesh crossing over into Mizoram in 1984 ;

(c) the total number of chakma foreigners who have been deported back from Mizoram in 1984 ; and

(d) the concrete measures taken or proposed to be taken for safeguarding Mizoram-Bangladesh borders against such foreigners influx in further ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir,

(b) 4196 Chakmas from Bangladesh have crossed over to Mizoram in 1984.

(c) 1010 Chakmas have been sent back to Bangladesh in 1984.

(d) The Security Forces have intensified their vigilance over the Mizoram-Bangladesh border.

Families brought above poverty line during last three years

4138. SHRI D. L. BAITHA : Will the Minister of PLANNING be pleased to state the total number of families brought above poverty line during the last three years with complete details, year-wise and State-wise together with the targets fixed ?

THE MINISTER OF PLANNING AND IRRIGATION (SHRI P. C. SETHI) : The estimates made in this regard relate to persons, and not families. The Statewise estimates of people below the poverty line are based on the periodic consumer expenditure surveys conducted by the National Sample Survey Organisation. The latest survey for which data are available is for the year 1977-78. The next survey was conducted in 1983. After the availability of the results of this survey, the statewise estimates of persons below the poverty line would be worked out. The estimates for 1977-78 have been indicated in the Sixth Five Year Plan Document. The Planning Commission has not fixed any statewise targets of people crossing the poverty line.

Wrong inclusion of Vimukta Jaties (Tribes) in list of Scheduled Castes

4139. SHRI ZAINAL ABEDIN : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 9508 on 2 May, 1984 regarding wrong inclusion of Vimukta Jaties (Tribes) in the list of Scheduled Castes and state at what stage the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : There has been no change in the position as indicated in reply given to Lok Sabha Unstarred Question No 9508 on 2nd May, 1984 put up by Shri Ajit Bag. The final view in the matter would be taken after receipt of full comments from all the State Governments/U.T. Administrations.

Payment of Road Taxes by Vehicles of G.S.I.

4140. SHRIMATI GEETA MUKHERJEE : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the vehicles of Geological Survey of India are exempted from payment of road taxes;

(b) if not, whether payment was made in time during the last five years ;

(c) if not, the reasons for default;

(d) whether Central Regional Office of Geological Survey of India paid more than one lakh rupees as penalty during 1981 to 1984;

(e) if so, whether responsibility for such gross negligence was fixed;

(f) if so, the action taken to recover the loss sustained by Government on account of penalties;

(g) whether any measures have been evolved to prevent recurrence of such events; and

(h) if not, whether they are under consideration of the Ministry ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) : (a) to (h) The information is being collected and will be laid on the Table of the House.

X-Erox Machines in Geological Survey of India

4141. SHRI K. A. RAJAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) number of X-erox copiers acquired by Geological Survey of India for all its offices through out India;

(b) whether the work of Geological Survey of India demands acquisition of these machines;

(c) the total capital investment on these machines;

(d) whether there are any operators for these machines, if not, how these machines are being operated;

(e) whether these machines are being operated by employees belonging to Geological stream with payment of honorarium annually;

(f) if so, whether any rules governing payment of honorarium uniformly throughout India on the basis of work load handled exist; and

(g) whether any proposal is under consideration of Geological Survey of India to ban further acquisition of these machines pending evaluation of their necessity?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) : (a) to (g) The information is being collected and will be laid on the Table of the House.

Equipment/Machinery of Geological Survey of India

4142. SHRI VIJAY KUMAR YADAV Will the Minister of STEEL AND MINES be pleased to state :

(a) the capital equipments held by Geological Survey of India and the total investment made thereon;